

(12)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/258/ (IB)/2017
NAME OF THE PETITIONER(S) : MECHANO ENGINEERING WORKS
NAME OF THE RESPONDENT(S) : PROPEL VALVES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

Mr. Ramakrishnan Viraraghavan Senior Counsel to
1. M/s. G. Sivashankaran &
S. Sathyaganesh Counsel for Applicant


G. SIVASHANKARAN

ORDER

Counsel for petitioner present and filed document in Form 1 alongwith IR in support of their contentions. He is directed to send a copy of the same to the respondents. Counsel for respondents called but absent. No representation. For continuation of the arguments, time extended at request. Put up on 22.06.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)